SHRI GODEY MURAHARI: On the first day.

MR. CHAIRMAN: The Business Advisory Committee will decide it.

SHRI N. K. SHEJWALKAR: I want to make one suggestion, not regarding the schedule, but regarding the subject-matter of discussion. My only submission is that instead of the words 'use of money power'. It should be 'use of money and power'. That should be done.

MR. CHAIRMAN: You write to me about it and I will consider it.

श्री राजनारायण: आप की आज्ञा से कालिंग अटेंशन के बाद यह होना चाहिए।

श्री सभापति : यह छोटे-छोटे आइटम हम खत्म कर ले पहले ।

श्री राजनारायण: तो कल डिप्टी चेयर-मैन साहव की उपस्थिति में 3 मित्रयों के बारे में जो बात उठी थी

श्री सभापति : उसके बारे में सेपरेट सवाल क्यो किया जा रहा है । वह कल हो गया था ।

SHRI A. G. KULKARNI (Maharashtra): Sir, are you going to allow me to raise that point which you permitted me to do after the Calling Attention Motion was over? Am I to take it that I may do it now?

MR. CHAIRMAN: After these small things.

SHRI A. G. KULKARNI: The whole thing is over. You told me in your Chamber that as soon as the Calling Attention Motion is over, I can make a reference to the Industrial Licensing Policy matter. Sir, the Minister is here now. Am I to take it that I can raise it?

MR. CHAIRMAN: You know that special matters are mentioned after these miscellaneous matters are over, Calling Attention Motion, laying of papers and so on. Why should you alter the practice today?

SHRI A. G. KULKARNI: I thought that the Calling Attention business was over.

MR. CHAIRMAN': Papers to be laid on the Table.

PAPERS LAID ON THE TABLE

- Certified Accounts (1968-69) of the Indian Institute of Technology, Delhi and related papers
- II. ANNUAL REPORT (1968-69) OF THE NATIONAL INSTITUTE OF FOUNDRY AND FORGE TECHNOLOGY, RANCHI

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN): Sir, I beg to lay on the Table—

- (a) A copy of the Certified Accounts of the Indian Institute of Technology, Delhi, for the year 1968-69, together with the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961.
- (b) A copy of the Annual Report of the National Institute of Foundry and Forge Technology, Ranchi, for the year 1968-69.

[Placed in Library. See No. LT-3072/70 for (a) and (b).

Annual Report and Accounts (1968-69)
of the Indian Institute of Science,
Bangalore

SHRI BHARAT DARSHAN: Sir. I also beg to lay on the Table a copy of the Annual Report and Accounts of the Indian Institute of Science, Bangalore, for the year 1968-69. [Placed in Library. See No. LT-3072/70.]

- I. EIGHTH ANNUAL REPORT AND ACCOUNTS (1968-69) OF THE DURRA-PUR PROJECTS LIMITED, CALCUTTA AND RELATED PAPERS
- II. FORTY-EIGHTH ANNUAL REPORT AND ACCOUNTS (1968-69) OF THE SINGA-RENI COLLIERIES COMPANY LIMITED AND RELATED PAPERS

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND